(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

$\label{eq:continuous} \mbox{Outcome Budget} \ (2009\mbox{-}10) \mbox{ of the Ministry of Heavy} \\ \mbox{Industries and Public Enterprises}$

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of Ministry of Heavy Industries and Public Enterprises. [Placed in Library. See No. L.T. 456/15/09]

Outcome Budget (2009-10) of the Ministry of Human Resource Development

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) Outcome Budget for the year 2009-10 in respect of the Department of School Education and Literacy in the Ministry of Human Resource Development; and [Placed in Library. See No. L.T. 512/15/09]
- (ii) Outcome Budget for the year 2009-10 in respect of the Department of Higher Education in the Ministry of Human Resource Development. [Placed in Library. See No. L.T. 595/15/09]
- I. Notifications of the Ministry of Shipping
- II. Report and accounts (2007-08) of CDLB, Kolkata, together with Auditor's report and related papers
- III. MoUs between Government of India and Cochin Shipyard Limited and Hindustan Shipping Limited (2009-10)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I say on the Table:

- I. A copy (in English and Hindi) of the Ministry of Shipping, Notification F. No. IMU/EC/EXEC/2009, dated the 12th May, 2009, publishing Academic and Administrative Ordinances regarding the Indian Maritime University, under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008. [Placed in Library. See No. L.T. 514/15/09]
- II. (1) A copy each (in English and Hindi) of the following papers, under Section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948:
 - (a) Annual Administration Report and Accounts of the Calcutta Dock Labour Board (CDLB), Kolkata, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 515/15/09]